CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU

Hearing through video conferencing

T.A. No. 61/3761/2021
This the 25th day of March, 2021

HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)

Shri Arvind Katoch S/o Late Shri Vipan Kumr, Age 31 years, R/o Village Neota, Tehsil Bhaderwah, District Doda, Jamu and Kashmir.

..........................Applicant

(Advocate:- Mr. Sheikh Faraz Iqbal)

Versus

1. State of J&K through Principal Secretary to Govt. Home Department, Civil Secretariat, Srinagar, jammu.
2. Principal Secretary to Govt. General Administration Department, Civil Secretariat, Srinagar, Jammu.
3. Director, Directorate of Sainik Welfare Department, Ambphalla, Jammu.

....................Respondents

(Advocate: Mr. Amit Gupta, learned A.A.G.)

O R D E R
[O R A L]
(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)

Learned counsel for the applicant submits that the applicant would be satisfied, if a direction is issued to the respondents to treat this T.A. as representation preferred by the applicant and consider the case of the applicant for appointment on compassionate grounds in accordance with Rule 4 (i) of SRO-43 of 1994 within a stipulated time frame.

2.   We have heard Mr. Sheikh Faraz Iqbal, learned counsel for the applicant and Mr. Sudesh Magotra, learned D.A.G for the respondents and perused the records.

3.   Looking to the limited prayer made by the learned counsel for the applicant, we dispose of the T.A. with direction to the respondents to consider the case of the applicant for appointment on compassionate grounds in accordance with Rule 4 (i) of SRO-43 of 1994 and pass a reasoned and speaking order within a period of one month from the date of receipt of certified copy of this order. While taking a decision with regard to the applicant, the respondents will also consider the averments made in the T.A.

4.   It is made clear that we have not entered into the merits of the case.

5.   There shall be no orders as to cost.

        (ANAND MATHUR)   **(RAKESH SAGAR JAIN)**
        MEMBER (A)   **MEMBER (J)**
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